

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 637 of 2019

IN THE MATTER OF:

Liberty House Group Pte. Ltd.

...Appellant

Versus

**Mr. Dinkar T. Venkatasubramanian,
R.P. of Castex Technologies Ltd. & Anr.**

...Respondents

Present

For Appellant: Mr. Kishnendu Datta and Mr. Prachi Johri, Advocates.

**For Respondent: Mr. Sumant Batra and Ms. Srishti Kapoor, Advocates for
R.P.**

ORDER

29.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 22nd August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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